

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4753  
ANSWERED ON:07.08.2009  
MONITORING CELLS  
J Helen Davidson

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has set-up various monitoring cells under different schemes for the welfare of women and children being implemented through Non-Government Organizations (NGOs) in the country including Tamil Nadu;
- (b) if so, the details and the outcome thereof;
- (c) whether the Government has evaluated the performance of NGOs engaged in these schemes;
- (d) if so, the details thereof; and
- (e) the action taken against NGOs performing poorly?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): No Madam, However, there is an inbuilt mechanism in the schemes for monitoring various schemes of the Ministry of Women & Child Development being implemented through NGOs in the States/Union Territories including Tamil Nadu. These schemes include inter-alia Swadhar, Short Stay Homes, Support to Training and Employment for Women (STEP), Working Women Hostel, Integrated Programme for Street Children, Scheme for Welfare of Working Children in Need of Care & Protection, Scheme of Assistance to Homes for Children (Shishu Grehs) to promote in-country adoption, Rajiv Gandhi National Crèche Scheme for the children working mothers. Details about these schemes is available on the Ministry's website [www.wcd.nic.in](http://www.wcd.nic.in)

(c) to (e): The performance of NGOs is evaluated through periodical reports, review meetings and field visits by concerned State Government officials and Area Officers. Further grant under any scheme is released only to those NGOs whose performance is found satisfactory.